

R&B DENIMS LIMITED

In compliance with Regulations 3(2) of the SEBI
(Substantial Acquisition of Shares and Takeovers) Regulations, 2011

This Corrigendum to the Detailed Public Statement ("Corrigendum") is being issued by HEM Securities Limited ("Manager to the Offer" or "HSL"), for and on behalf of Mr. Amit Anand Dalmia, Mr. Rajkumar Borana, Mr. Ankur Borana, Mr. Deepak Dalmia, Borana Filaments Private Limited and Rawatkhedha Processors Private Limited (hereinafter collectively referred to as "Acquirers") pursuant to and in compliance with Regulation 3(2) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("Regulations"). This Corrigendum should be read in continuation of, and in conjunction with the Detailed Public Statement ("DPS") dated Saturday, December 05, 2015.

Capitalized terms used but not defined in this Corrigendum shall have the same meaning assigned to such terms in the DPS, unless otherwise specified.

The shareholders of R&B Denims Limited are requested to note the developments/amendments with respect to and in connection with DPS are as under.

A. The revised schedule of activities pertaining to Open Offer is set forth below:

Sr. No.	Activity	Original Schedule	Revised Schedule
		Day and Date	Day and Date
1.	Date of Public Announcement (PA)	Monday, November 30, 2015	Monday, November 30, 2015
2.	Date of publication of the Detailed Public Statement (DPS)	Monday, December 7, 2015	Monday, December 7, 2015
3.	Identified Date*	Thursday, January 7, 2016	Wednesday, January 20, 2016
4.	Date by which Letter of offer (LOO) will be dispatched to the Shareholders	Friday, January 15, 2016	Thursday, January 28, 2016
5.	Last date for upward revision of Offer Price and/or Offer Size	Monday, January 18, 2016	Friday, January 29, 2016
6.	Last date by which Board of Director of the Target Company shall give its recommendation	Wednesday, January 20, 2016	Tuesday, February 02, 2016
7.	Offer opening Public Announcement	Thursday, January 21, 2016	Wednesday, February 03, 2016
8.	Date of commencement of Tendering Period (Offer opening Date)	Friday, January 22, 2016	Thursday, February 04, 2016
9.	Date of closing of tendering period (Offer closing Date)	Friday, February 05, 2016	Wednesday, February 17, 2016
10.	Date by which all requirements including payment of consideration would be completed	Friday, February 19, 2016	Wednesday, March 02, 2016

*Date falling on the 10th Working Day prior to the commencement of the Tendering Period, for the purposes of determining the Shareholders to whom the Letter of Offer shall be sent.

B. Due to non applicability of Regulation 3(1), the reference of Regulation 3(1) has been removed from all relevant places appearing in the DPS.

The above changes, wherever appeared in DPS should be read accordingly.

The changes made at 'A' and 'B', wherever appeared in Public Announcement dated Monday, November 30, 2015 and Detailed Public Statement dated December 05, 2015 should be read accordingly.

The Acquirers accept full responsibility for the information contained in this Corrigendum to the DPS and also for the obligations of the Acquirers laid down in the Regulations, as amended.

A copy of this Corrigendum will be available at SEBI website at <http://www.sebi.gov.in>

For further details, please refer to the Letter of Offer issued by the Acquirers.

ISSUED BY MANAGER TO THE OFFER



Hem Securities Ltd.

HEM SECURITIES LIMITED

SEBI Registration No.: INM000010981

14/15, Khatau Bldg., 1st Floor, 40, Bank Street, Fort, Mumbai - 400 001

Tel. No.: 022 4906 0000; **Fax No.:** 022 2262 5991

E-mail: ib@hemonline.com; **Contact Person:** Ms. Menka Jha

For and on behalf of the Acquirers

Mr. Amit kumar Dalmia, Mr. Rajkumar Borana, Mr. Ankur Borana, Mr. Deepak Dalmia, Borana Filaments Private Limited and Rawatkhedha Processors Private Limited

Place : Mumbai

Dated : January 23, 2016